

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/61(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & ORTEM ESTATES PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)
None

ORDER

1. None appears for Income Tax Officer.
2. Post the matter on **21/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)